

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/584/ (IB)/2017
NAME OF THE PETITIONER(S) : MITCON CONSULTANCY & ENGINEERING SERVICES LTD
NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M.L. GONESH.

ADVOCATE FOR
Operational creditor

Saivihari

Counsel for
Respondent

ORDER

Counsel representing both the parties are present. Petitioner in person present and Director of the respondent company are present. Counsel for respondent stated that there is a chance of settling the matter between the parties and prayed time for making submissions regarding the final outcome of the same. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

- Sel -

K Anantha Padmanabha Swamy
Member (Judicial)